

HIGH COURT OF KERALA

Tel: address "Justitia"
Telephone No. 393901

Kochi : 682 031
Dated: 25-08-2015

F1- 10167/2006

QUOTATION NOTICE No.6/2015

Sealed quotations superscribing '**Quotation for supply of Seasonal Books**' are invited from the book sellers/Publishers for the supply of books in the Annexure- I attached here with, to the Library, High Court of Kerala. Quotation may be addressed to the Registrar General, High Court of Kerala, Kochi-31.

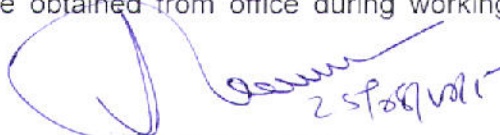
Quotation offering the maximum discount (i.e.the discount specified on each item) will ordinarily be accepted. However, the Registrar General reserves right to reject all or any one of the quotations without assigning any reason.

The rates quoted should be for delivery of books at the office of library, High Court of Kerala. The books are to be supplied within two weeks from receipt of confirmed orders. If the books are not supplied within the prescribed time, the order will stand cancelled without further notice.

The last date for receipt of quotation is **09/09/2015 at 2.30 PM**. Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar General/Registrar General in-charge at **2.45 PM** on **09/09/2015** in the presence of such of the tenderers or the authorized representatives who may be present at that time.

More information if needed, can be obtained from office during working hours.

Kochi
Dated : 25/08/2015


Venu Karunakaran
Registrar (Recruitment & Computerization)

Encl: List of Books -13 items

ANNEXURE- I

S1. No.	Title	Author/ Publisher	Edition	Amount in ₹.	No. of Copies	Dis. Quoted
1	Income Tax Act	Bharat	2015	950	5	
2	Income Tax Act	Taxman	2015	995	5	
3	Income Tax Rules	Bharat	2015	1125	5	
4	Income Tax Rules	Taxman	2015	1125	5	
5	Income Tax Ready Reckoner	Garg	2015	850	3	
6	Central Excise Tariff	R. K. Jain	2015	1250	1	
7	Central Excise Manual	R.K. Jain	2015	1250	1	
8	Customs Law Manual	R.K. Jain	2015	1250	1	
9	Customs Tariff	R.K. Jain	2015	1750	1	
10	Indian Tax Laws	A.N. Iyer	2015	1810	3	
11	SCC Yearly Digest- Supreme Court	2015 edition	as and when published		5	
12	A.I.R Yearly Digest (SC)	2015 edition	as and when published		3	
13	Kerala High Court Yearly Digest	2015 edition	as and when published		5	